

cannot say anything at the moment. It has still got to be tried. To complete research they must try on animals also. Then only can a final decision be taken,

SHRI AKBAR ALI KHAN: As this disease has no remedy in allopathy, will the Ministry give every help to this Doctor to make research and experiments, so that some good results may come out of it?

DR. D. S. RAJU: Sir, the presumption of the hon. Member is not correct. There are some remedies in modern medicine also. Research is being conducted in so many spheres.

DR. M. M. S. SIDDHU: May I know whether experiments on animals were carried out to find out toxicity and other things before human beings were put to experiment?

DR. D. S. RAJU: No, Sir. That is also being conducted simultaneously. Experiments on animals are also being conducted. So far no toxic effects have been noticed. This drug is being used for the last so many centuries. It is not a new thing.

SHRI SANTOKH SINGH; May I know the chemical name of the curing content of the marking nut?

DR. D. S. RAJU: That has not been isolated yet.

SHRI A. D. MANI: Has the Government asked the All-India Medical Institute to conduct research in the curative properties of these seeds, since this experiment has been conducted in Bombay?

DR. D. S. RAJU: Yes, they are well aware of it. Research is being carried on concurrently.

SHRI ARJUN AKORA: May I know if the Health Minister made a statement at a public function in Delhi last week that the cheaper and surer cure of cancer is through Ayurvedic

medicines and, if so, whether the Government has decided to actively encourage Ayurvedic treatment of cancer?

DR. D. S. RAJU: Yes, Sir. We are doing our best to encourage Ayurvedic treatment as well as research for cancer.

SHRI DEOKINANDAN NARAYAN: . May I know if it is a fact that one herb has been found in the Himalayan regions out of which a drug in prepared by Sandoz of Bombay, which has proved very effective for cancer tumour? If that is so, is the Government going to help that company? It has also been said that this company has taken on lease some four thousand acres of land in the Himalayan region to cultivate this herb. Is that a fact?

DR. D. S. RAJU: I cannot give the details but we heard something about it.

SHRIMATI SHAKUNTALA PARAN-JPYE; I would like to know what particular kind of cancer we are talking about, because I do not think cancer is one thing; cancer is several things.

DR. D. S. RAJU: This type of cancer is cancer of the gastro-intestinal tract, mouth, throat and all that.

पूर्वी पाकिस्तान से ईसाइयों का भारत में आना

*२६३. श्री भगवत नारायण भार्गव :
क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि पूर्वी पाकिस्तान से ईसाइयों के भारी संख्या में भारत में आने की प्रतिक्रियास्वरूप क्या सरकार को किन्हीं विदेशी सरकारों से कोई पत्र प्राप्त हुए हैं और यदि हां, तो किन-किन विदेशी सरकारों से प्राप्त हुए हैं ?

t [INFLUX OF CHRISTIANS FROM EAST PAKISTAN

♦263. SHRI B. N. BHARGAVA: Will the Minister of REHABILITATION be pleased to state whether Government of India have received any communications from any of the foreign Governments as a reaction to the large-scale influx of Christians into India from East Pakistan and if so, the names of such foreign Governments?]

पुनर्वास मन्त्रालय में उपमन्त्री (श्री पी० एस० नस्कर) : जी नहीं ।

THE DEPUTY MINISTER IN THE MINISTRY OF REHABILITATION (SHRI P. S. NASKAR): No, Sir.]

श्री भगवत नारायण भार्गव : क्या गवर्नमेंट को किसी दूसरे साधन द्वारा यह मालूम हुआ है कि विदेशों ने इसके ऊपर बहुत शोक प्रगट किया है ?

SHRI P. S. NASKAR: We *have not* received any communication from foreign Governments, as we have already answered the question. But this coming out of minorities from East Pakistan has stirred the imagination and has caused a lot of comments and news items in the international Press. That much we know.

श्री भगवत नारायण भार्गव : ३ मई को लन्दन में मिस्टर छागला ने यह कहा है कि जो ये हिन्दू, बौद्ध और ईसाई बहुत संख्या में आ रहे हैं, इसके ऊपर सिक्योरिटी कौंसिल को विचार करना चाहिये, तो मैं यह जानना चाहता हूँ कि यह जो उन्होंने कहा है, यह क्या गवर्नमेंट की नीति के अनुकूल है और क्या गवर्नमेंट का विचार है कि यह मामला सिक्योरिटी कौंसिल में ले जाया जाय ?

SHRI MAHAVIR TYAGI: After all he is a Minister of the Government. If he has said anything, naturally he

t[] English translation.

has spoken on behalf of the Government.

श्री भगवत नारायण भार्गव : क्या यह सही है कि यह जो पाकिस्तान से भदगड़ मची है, इसका कारण जानने के लिये इंटरनेशनल जूरिस्ट कमिशन अपने सदस्यों को पाकिस्तान और हिन्दुस्तान भेज रहा है ? यदि यह सही है, तो मैं जानना चाहता हूँ कि क्या गवर्नमेंट के प्रतिनिधि इस इंटरनेशनल जूरिस्ट कमिशन के सदस्यों से मिलने का विचार कर रहे हैं ?

SHRI MAHAVIR TYAGI: I have read this news in the Press today. I have no official information.

SHRI C. D. PANDE; May I know, whether, because a large number of people are expected to come into this country—either they are Buddhists or Christians or Hindus, and they may run into hundreds * thousands in the course of one or two years—Government is contemplating to take this issue to the United Nations as a refugee problem because the International Refugee Organisation has got large resources and it is handling such exoduses in large numbers in other countries? May I know whether this issue also will be taken before them?

SHRI MAHAVIR TYAGI: There is no such intention.

SHRI M. P. BHARGAVA; May I know whether any complaints have been received by the hon. Minister to the effect that some Chinese lobby Communists are infiltrating along with the refugees?

SHRI MAHAVIR TYAGI: No such information has been received by me, but I am sorry to report to this House that there have been some unfortunate disturbances and groups of refugees have not abided by camp discipline in some cases. I will look into this case from that angle too. If there are any foreign Pakistani nationals inclined to act as agents of China, I will surely take care of that.

श्री विमलकुमार मन्नासालबी चौरड़िया : क्या श्रीमान यह बतलायेंगे कि ये पाकिस्तान से भागकर आने वाले व्यक्तियों को बसाने के लिये विदेशों के लोगों का भी सहयोग प्राप्त किया जाय और विदेशों में भी इनको बसाया जा सके, ऐसी कोई योजना सरकार के विचाराधीन है ?

श्री महावीर त्यागी : अभी तक विदेशों से कोई सहायता इस भिलसिले में सरकार ने नहीं मांगी है । पर, हाँ, अपनी तरफ से अमेरिका से फंसला इस बात का किया गया है और इररत के मुताबिक मिल्क पाउडर बहुत बड़ा त्रादाद में वहाँ से खरीदा गया है जो कि २.२५ मिलियन पाँड या १,१२५ टन्स के करीब होगा, लेकिन वह एड के तौर पर नहीं है ।

SHRI BHUPESH GUPTA: It was a Macarthy type of question that came from there. Is the hon. Minister aware that the Communists in Pakistan are fighting for the protection of the lives and properties of the minorities even at the cost of their own lives? May I know whether he has come across any such news in the papers there?

SHRI MAHAVIR TYAGI: We have made no discrimination between Communists and others. Political colour is not a consideration. This is a humanitarian task and we are helping every one uniformly.

SHRI BHUPESH GUPTA: The hon. Minister has said something else instead of dealing with my question. May I know whether it is a fact that two types of camps have been set up in Assam in certain areas and the Christian refugees are kept in one set of camps and others, non-Christians, are kept in another set of camps, and that the conditions of the latter are very very bad? Not that the conditions of the Christians are all very good, but they are particularly bad when it comes to non-Christians. May I know

whether the hon. Minister's attention has been drawn to this kind of unfortunate happening in certain parts of Assam in dealing with the refugees?

SHRI MAHAVIR TYAGI: I refute, the charge. There is no discrimination between Christians and non-Christians. All are treated at par.

SHRI DAHYABHAI V. PATEL: I would like to ask from the hon. Minister whether he has tried to ascertain from Christian missionary organisations as to the number of Christians who have come over to India as refugees.

SHRI MAHAVIR TYAGI: According to our information 46,000 Christians have crossed the border.

SHRI NIREN GHOSH: May I know whether these Christians have come as a result of killings there or from a sense of general insecurity, and whether our Union Health Minister after a visit to those refugee camps had commented that the sanitary conditions there are unimaginable?

SHRI MAHAVIR TYAGI: Initially there were some such defects because this impact came all of a sudden. Surely, all those people came because they felt insecure in Pakistan. All efforts are being made to give facilities, hygienic, medical, food, etc. Everything is being done.

SHRI D. L. SEN GUPTA: May I know referring to this booklet "Pakistan persecutes Christians", whether any such booklet has been published depicting the persecution of the Hindus and members of other communities other than Christians on behalf of the Government of India? May I know whether the Government of India has published or contemplates publishing any such booklet depicting the persecution of Hindus and members of other communities in Pakistan?

SHRI MAHAVIR TYAGI: Sir, there were some comments, quite serious comments in the world press outside

India about the conditions of the Christian migrants. Those comments were collected and a booklet was printed.

**SUPREME COURT JUDGMENT REGARDING
TERMINATION OF SERVICES OF L.I.C.
EMPLOYEES**

*264. SHRI J. C. CHATTERJI: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the judgment of the Supreme Court dated the 22nd November, 1963 in the appeal regarding the termination of services of 15 employees of the Life Insurance Corporation; and

(b) if so, what action Government propose to take in the matter?

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRIMATI
TARKESHWARI SINHA): (a) Yes.

(b) As the Court has not questioned the validity of the Life Insurance Corporation Field Officers (Alteration of Remuneration and Other Terms and Conditions of Service) Order 1957, the question of any action being taken by Government does not arise. The Corporation, it is understood, has since terminated the services of the employees in question, in accordance with the provisions of paragraph 10(b) of the Order.

SHRI J. C. CHATTERJI: May I know what steps Government have taken against those persons who are responsible for these and such other arbitrary dismissals, and also what compensation these and other dismissed persons have been given?

SHRIMATI TARKESHWARI SINHA: The Corporation has terminated the services of these employees according to the rules made by the Corporation and it is not for the Government to say anything. It is according to the rules it has done so. It has nothing to do with the Government.

SHRI J. C. CHATTERJI: What is the total number of persons dismissed particularly in West Bengal? How many high ranking officials have been very recently dismissed there?

SHRIMATI TARKESHWARI SINHA: I do not have the total number of the officers whose services have been terminated but I can give the information to the hon. Member that 15 officers whose services have been terminated have filed writ petitions in the High Court.

SHRI J. C. CHATTERJI: May I know whether any thorough enquiries have been made to find out the root cause of these dismissals? Is it done to make room for favourites?

SHRIMATI TARKESHWARI SINHA: This has nothing to do with the Government. It is really a question relating to the dealings of the Corporation. The Corporation has made its own rules and according to those rules, the Corporation deals with its employees. These dismissals have also been upheld by the High Court, they have not been questioned by the High Court.

SHRI NIREN GHOSH: The Supreme Court has commented that there have been arbitrary dismissals and the hon. Minister says that they have been discharged according to the rules. May I know whether the Government would consider advising the Corporation to change and amend those rules so that arbitrary dismissals cannot take place in future?

SHRIMATI TARKESHWARI SINHA: I think the hon. Member's information is not correct. At no stage was it contended by the courts that the termination of the services of these officers had been unjust, and they objected on the technical grounds that proper notice was not given. All the rules have been complied with, and according to those rules the services of those officers have been terminated, and it does not require any